

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2885
ANSWERED ON 13th AUGUST, 2026**

AGR RELIEF FOR TELECOM SERVICE PROVIDERS

2885 DR. SANTRUPT MISRA:

Will the Minister of Communications be pleased to state:

- (a) the gross revenue and Adjusted Gross Revenue (AGR) of all the telecom service providers during the year ending March, 2026, total and operator-wise;
- (b) the spectrum usage charges levied by Government for the same period;
- (c) the current status of AGR issues and the outstanding AGR dues with telecom and non-telecom service providers, total and operator/provider-wise; and
- (d) the details of relief extended in respect of AGR dues to telecom operators other than Vodafone Idea, and the manner in which Government's investment and equity stake is protected thereby?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT
(DR. PEMMASANI CHANDRA SEKHAR)**

- (a) The Major Telecom Service Provider-wise Gross Revenue and Adjusted Gross Revenue for the year ending March, 2026 are given in **Annexure-I**.
- (b) The Spectrum Usage Charges (SUC) for the year ending March 2026 amount to ₹4,024.29 crore, based on the self-assessment carried out by the Telecom Service Providers. The details are provided in **Annexure-II**.
- (c) The definition of Adjusted Gross Revenue (AGR) contained in the license agreements of the Department of Telecommunications was settled by the Hon'ble Supreme Court vide its judgment dated 24.10.2019 in Civil Appeal Nos. 6328-6399 of 2015. Subsequently, with effect from 01.10.2021, the definition and methodology for computation of AGR were rationalized prospectively by excluding specified non-telecom revenues from AGR.

The outstanding AGR dues (LF and SUC) of the Major Service Providers up-to FY 2024-25, as on 31.03.2026, are given in **Annexure-III**.

(d) In respect of AGR dues, Telecom Service Providers that were not under insolvency or liquidation proceedings were offered a moratorium of up to four years for the payment of the said dues up to financial year 2018-19. An option to the licensee to pay the interest amount arising due to the said deferment of payment by way of equity was also provided, while protecting Net Present Value (NPV) subject to compliance with the moratorium's terms and conditions.

Bharti Group, Tata Group, and Quadrant Televentures Ltd. opted for the moratorium and did not opt for conversion of the interest amount into equity.

For Bharat Sanchar Nigam Limited (BSNL), under the BSNL Revival Package, 2022, AGR dues up to FY 2024–25 were fully settled through equity infusion.

The AGR dues of Mahanagar Telecom Nigam Limited (MTNL) have been decided to be realized from the proceeds of asset monetization.

Other than Vodafone Idea Limited (VIL), BSNL and MTNL as detailed above, no investment was made or equity stake was acquired by the Government in any other Telecom Service Provider on account of relief of AGR dues.

Annexure-I

The Gross Revenue (GR) and Adjusted Gross Revenue (AGR) of the Major Telecom Service Providers (TSPs) for the year ending March 2026			
Amount in Cr.			
S. No.	Name of the TSPs	Gross Revenue (GR)	Adjusted Gross Revenue (AGR)
1	Reliance Jio Infocom Limited	141175.32	128193.78
2	Bharti Group (Airtel & Hexacom)	138588.71	129149.90
3	Vodafone Idea Limited	62146.39	39827.18
4	BSNL	26009.92	16588.39
5	Tata Group (TTSL/TTML)	3937.16	3232.40
6	MTNL	1467.48	394.75
Total		373324.98	317386.40

* GR and AGR are based on the Audited Statements of License Fee and Revenue submitted by the TSP's.

Annexure-II

Spectrum Usage Charges (SUC) on self-assessment basis for the Major Telecom Service Providers (TSPs) for the year ending March 2026		
Amount in Cr.		
Sr. No.	Name of the TSPs	SUC Dues*
1	Reliance Jio Infocom Limited	1443.14
2	Bharti Group (Airtel & Hexacom)	1889.78
3	Vodafone Idea Limited	613.28
4	BSNL	76.27
5	MTNL	1.82
Total		4024.29

Annexure-III

Outstanding AGR Dues of the Major Telecom Service Providers (TSPs) as on 31st March 2026		
Amount in Cr.		
Sr. No.	Name of the TSPs	Total AGR Dues*
1	Reliance Jio Infocom Limited	2028.89
2	Bharti Group (Airtel & Hexacom)	41178.58
3	Vodafone Idea Limited	66149.00
4	BSNL	0.00
5	Tata Group (TTSL/TTML)	16649.77
6	MTNL	14870.39
Total		140876.63

*The AGR Dues amounting to Rs.118550.45 Crs. pertain to moratorium and Restructuring package to VIL.

#The above AGR Dues are subject to revision on the basis of the representation by TSP, departmental assessments, audit observations, court cases etc.